

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 112**  
**(IB)-651(PB)/2019**

**IN THE MATTER OF:**

Sh. Naresh Kumar Dhanja & Anr. .... Petitioners/Applicant  
v.  
M/s. Vardhman Estate and Developers Pvt. Ltd. .... Respondent

**Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 02.07.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Petitioner	Mr. Vaibhav Tyagi, Adv.
For the Respondent	Mr. Prashant Katara, Adv.

**ORDER**

For order see, CP. No. (IB)-59(PB)/2019.